

The Right of Children to free and Compulsory Education (Amendment) Bill, 2025 (Amendment of Section 2, etc.) -Introduced

SHRI ARVIND GANPAT SAWANT (MUMBAI SOUTH): Sir, I beg to move for leave to introduce a Bill further to amend the Right of Children to Free and Compulsory Education Act, 2009.

माननीय सभापति: प्रश्न यह है :

कि निःशुल्क और अनिवार्य बाल शिक्षा का अधिकार अधिनियम, 2009 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।

प्रस्ताव स्वीकृत हुआ ।

SHRI ARVIND GANPAT SAWANT: Sir, I introduce the Bill.
